

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No: 561 of 2021/RG

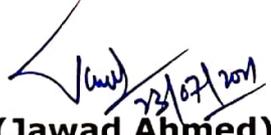
Dated: 23-07-2021

In the interest of administration, following transfers and postings of District & Sessions Judges are hereby effected:

1. Mr Riyaz-Ul-Haq Mirza, Additional District & Sessions Judge, Srinagar, is transferred and posted as Principal District & Sessions Judge, Shopian against the vacancy anticipated on the superannuation of the incumbent officer on 31-07-2021.
2. Ms. Masarat Roohi, Registrar Rules, High Court of Jammu & Kashmir and Ladakh, is transferred and posted as Additional District & Sessions Judge, Srinagar vice Mr Riyaz-Ul-Haq Mirza.

This order shall have effect from 01st August, 2021.

By Order.


(Jawad Ahmed)
Registrar General

No: 34324-35 of 2021/RG/GS

Dated: 23.07.2021.

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar,
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar,
4. Registrar Computers, High Court of J&K and Ladakh, Srinagar,
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. Director, J&K Judicial Academy, Srinagar,
8. Principal District and Sessions Judge, Srinagar/ Shopian.
9. Additional District & Sessions Judge, Srinagar.
..... for information and necessary action,
10. CPC, e-Courts, High Court of J&K and Ladakh, for uploading the same on the official website of the High Court of J&K and Ladakh.
11. In-Charge Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
12. Order File.


Registrar General